

(c) The report of the Khadi Workers Emoluments Committee set up by KVIC in 1986, was not considered by the Commission.

Setting up of medium scale industries in Kalahandi District of Orissa

2254. SHRI BASANT KUMAR DAS: Will the Minister of INDUSTRY be pleased to state:

(a) how many medium scale industries were proposed to be set up by the Central Government for which foundation stones were laid during the year 1981-82 in the Kalahandi District of Orissa; and

(b) what are the details of the industries which have been set up so far?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b) The information is being collected and will be laid on the table of the House.

Special concessions to the indigenous leather industry

2255. SHRIMATI KAMLA SINHA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Government propose to give special concessions and impetus to small scale industries;

(b) whether the indigenous leather industry and Kolhapuri chappal industry come under the above mentioned category;

(c) whether Government are aware that Karnataka Government has recently imposed 8 per cent tax levy on hand made leather Kolhapuri chappals which will adversely affected the industry and the likelihood of the thousands of artisans engaged in this industry; and

(d) if so, what steps Government propose to take to protect the interest of the people engaged in this industry?

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES IN THE MINISTRY OF INDUSTRY (SHRI SRI-KAITA JENA): (a) and (b) Govt,

provides a package of incentives for promotion of Small Scale Industries including leather [Kolhapuri Chappals.

(c) and (d) Govt. of Karnataka is not aware of any such adverse effects, but if there are any, the State Government would consider its redressal in their proposed industrial policy.

**पटना में तेल आधारित विद्युत पारे-
योजना का स्थापित किया जाना**

2256. श्री चतुरानन मिश्र : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पटना नगर में बिजली की कमी को दूर करने के लिए और विशेष कर "पीक अवर्स" में 300 मेगावाट से अधिक बिजली सप्लाई करने के लिए किसी तेल-आधारित विद्युत परियोजना की रूप-रेखा तैयार की गई है;

(ख) क्या बिहार सरकार ने उस परियोजना की रूप-रेखा के अनुसार आवश्यक 50 एकड़ भूमि का प्रबंध कर दिया है;

(ग) यदि हाँ तो क्या उस परियोजना को आठवीं योजना के अधीन केन्द्रीय क्षेत्र में सम्मिलित करने के लिए कोई कदम उठाए गए हैं; और

(घ) आठवीं योजना के दौरान उस परियोजना पर काम आरंभ करके कब तक पूरा कर दिए जाने की संभावना है।

ऊर्जा मंत्री, साथ में नागर विमानन मंत्रालय का अतिरिक्त प्रभार (श्री आरिफ मोहम्मद खां) : (क) से (घ) सूचना एकत्र की जा रहा है और सभा पटल पर रख दी जाएगी।